

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IBC)/35/KOB/2022
SECTION	9 IBC
NAME OF PARTIES	M/S PRASAD & COMPANY (PROJECT WORKS) PVT LTD V/S THE FERTILIZERS & CHEMICALS TRAVANCORE LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	PRADEEP JOY.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI.

Office  
Notes

**Video Conference**

**1st Dec 2022**

## O R D E R

### CP(IBC)/35/KOB/2022

Learned counsel Mr. Rohankumar represented Mr. Pradeep Joy, learned counsel for the petitioner/operational creditor. Learned counsel Mr. Poulose C. Abraham appears on behalf of the Corporate Debtor. On request of the petitioner side, matter adjourned to 15.12.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**